lasting solution to the problem, a number of steps have been suggested to the State Government to make the administration more effective and achieve a sense of peoples participation and secure their cooperation and support in the fight against terrorism. They have also been asked to take 'steps to firmly deal with terrorist activities. The changes that may be required in the administrative set-up of the State for the purpose will, however, have to be made by the State Government themselves. All possible assistence is being extended to the State Government as and when required.

Observing 'Decade of the Girl Child

- 624. SHRIMATI MARGARET ALVA: Wiil the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Heads of Governments of SAARC countries have decided to observe the coming decade as the 'Decade of the Girl Child'; and

if so, what action plan has been J by Government for implementing this

MINISTER OF STATE IN THEMINISTRY
OF LABOUR AND THEMINISTER
OF STATE IN THE MINISTRY ARE
(SHRI RAMJI LALSUMAN): (a) and (b)
In the recentlySummit at Male, the Heads
ofState Government decided
that in or-focus on the problems ofth years
199)-2000 AD
as the "SAARC DECADE OF THE GIRL
CHILD" regard-in plan is under formula
tion by the Government.Press Reports on
Communal situation

625. DR. G. VIJAYA MOHAN REDDY: Will the PRIME MINISTER be pleased te

(a) whether Government are aware that some news papers have been indulging in communal propaganda, sometimes publishing blatant lies without verification

which has sparked off further violence during communal riots in several places; and

(b) if so, what action Government propose to take against such papers for spreading false information?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY INFORMATION BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) The State Governments and U.Ts, are vested with adequate powers to launch prosecutions against News-papers, periodicals and inflammatory writings preaching communal hatred in the press. Moreover any published material which promotes communal dishormony or feeling of enmity: hatred or ill-will between different communities can also be prescribed. The Central Government has issued instructions, from time to time, to States and UTs for strict enforcement of the legal provisions.

Request by various parties of Punjab to the Central Government

- 626. SHRI HARVENDRA SINGH HANSPAL; Will the PRIME MINISTER be pleased to state;
- (a) whether leaders of various political parties in Punjab have urged the Central Government to take immediate steps to solve the State's continuing problem and ask the Pak Government to stop fuelling militancy in the State;
 - (b) if so, the reaction of the Central iment thereto; and
- (c) the details of the steps contemplated by Government to tackle Punjab situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY); (a) to (c) Yes. Sir. The Prime Minister he'd meetings on 7th and 8th December, 1990 in New Delhi with reoresentatives of political parties from Punjab. The meetings were attended